

Tuesday, the 9th March, 2021
(From 10.00 A.M to 03.18 P.M.)

1. Questions

(a) Postponed Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
06	03	03	-	-	05

(b) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed/ Extended	Answered under Rule 38	No. of Supplementaries
20	10	02	02	06	13

(c) Unstarred Questions: 24

2. Calling Attention Notices

1. Sardar Gurmeet Singh Meet Haher, M.L.A. drew the attention of the Govt. towards problem caused due to overflowing of ponds in village Nangal and Dhanola Khurd of District Barnala.

(No. 37)

The Minister for Rural Development and Panchayats made a statement.

2. Sardar Kultar Singh Sandhwan, M.L.A. and Smt. Rupinder Kaur Ruby, M.L.A. drew the attention of the Govt. towards problems being faced by the beneficiaries of Ayushman Health Insurance Scheme in Faridkot Medical College.

(No. 43)

The Minister for Medical Education and Research made a statement.

3. Sardar Gurmeet Singh Meet Haher, M.L.A. and Sardar Kulwant Singh Pandori, M.L.A. drew the attention of the Govt. towards problems being faced by the people as full-fledged status is not accorded to District Barnala.

(No. 46)

The Minister for Revenue and Rehabilitation made a statement.

3. Papers to be laid on the table

The Parliamentary Affairs Minister laid papers on the table of the House as mentioned at Sr. no. 1 to 3 as shown under item no. III in today's List of Business.

4. Presentation of Reports

Cy/Car 17.3.2021
Superintendent
Punjab Vidhan Sabha
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1. The Chairman of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes (Shri Nathu Ram) presented the 46th Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2020-21.
2. The Chairman of the Committee on Subordinate Legislation (Sardar Tarsem Singh D.C.) presented the 44th Report of the Committee on Subordinate Legislation for the year 2020-21.

5. **Budget Estimates for the year 2021-22**

General Discussion on the Budget Estimates for the year 2021-22

The following members took part in the discussion and spoke for the time as mentioned against their names:-

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| 1. Shri Budh Ram, Aam Aadmi Party | 16 minutes |
| 2. Sardar Harpartap Singh Ajnala, Indian National Congress | 21 minutes |
| 3. Sardar Bikram Singh Majithia, Shiromani Akali Dal | 35 minutes |
| 4. Sardar Hardial Singh Kamboj, Indian National Congress | 16 minutes |
| 5. Sardar Parminder Singh Dhindsa, Shiromani Akali Dal | 17 minutes |
| 6. Smt. Rupinder Kaur Ruby, Aam Aadmi Party | 07 minutes |
| 7. Sardar Surjit Singh Dhiman, Indian National Congress | 19 minutes |
| 8. Sardar Amarjit Singh Sandoa, Aam Aadmi Party | 13 minutes |
| 9. Shri Aman Arora, Aam Aadmi Party | 11 minutes |
| 10. Shri Madan Lal Thekedar, Indian National Congress | 17 minutes |

6. **Extension of time of the House**

With the consent of the House, the Hon'ble Deputy Speaker extended the time of today's sitting till the completion of today's business.

7. **Legislative Business**

1. **The Amity University, Punjab Bill, 2021**

The Minister for Higher Education introduced The Amity University, Punjab Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal 01 minute

2. Sardar Harpal Singh Cheema, Leader of the Opposition 01 minute
3. Shri Pawan Kumar Tinu, Shiromani Akali Dal 01 minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 37 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and the title were put to the vote of the House and carried.

The motion moved by the Minister for Higher Education that "The Amity University, Punjab Bill, 2021 be passed," was put to the vote of the House and carried.

2. **The Indian Partnership (Punjab Amendment) Bill, 2021**

The Minister for Industries introduced The Indian Partnership (Punjab Amendment) Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Harpal Singh Cheema, Leader of the Opposition took part in the discussion on the Bill and spoke for 01 minute.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2 including schedule, sub-clause (1) of clause 1 and the title were put to the vote of the House and carried.

The Motion moved by the Industries Minister that "The Punjab Indian Partnership (Punjab Amendment) Bill, 2021 be passed," was put to the vote of the House and carried.

3. **The Punjab Bureau of Investment Promotion (Amendment) Bill, 2021**

The Industries Minister introduced The Punjab Bureau of Investment Promotion (Amendment) Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 3 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and the title were put to the vote of the House and carried.

The motion moved by the Industries Minister that "The Punjab Bureau of Investment Promotion (Amendment) Bill, 2021 be passed," was put to the vote of the House and carried.

4. **The Jails (Punjab Amendment) Bill, 2021**

The Jails Minister introduced The Jails (Punjab Amendment) Bill, 2021 and also moved that the Bill be taken into consideration at once.

17.3.2021
Superintendent
Punjab Vidhan Sabha
Chandigarh

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Smt. Sarvjit Kaur Manuke, Aam Aadmi party 02 minutes
2. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal 01 minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Jails Minister that "The Jails (Punjab Amendment) Bill, 2021 be passed," was put to the vote of the House and carried.

5. **The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021**

The Finance Minister introduced The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Kultar Singh Sandhwan, Member, Aam Aadmi Party took part in the discussion on the Bill and he spoke for 02 minutes.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause (2), sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2021 be passed", was put to the vote of the House and carried.

6. **The Punjab Cooperative Societies (Amendment) Bill, 2021**

The Cooperation Minister introduced The Punjab Cooperative Societies (Amendment) Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following members took part in the discussion on the bill and spoke for the time as mentioned against their names:-

1. Shri Budh Ram, Aam Aadmi Party 01 minute
2. Sardar Harpal Singh Cheema, Leader of the Opposition 01minute
3. Sardar Gurpartap Singh Wadala, Shiromani Akali Dal 01 minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 10 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Minister for Cooperation that "The Punjab Cooperative Societies (Amendment) Bill, 2021, be passed" was put to the vote of the House and carried.

7. **The Punjab Excise (Amendment) Bill, 2021**

The Minister for Education introduced The Punjab Excise (Amendment) Bill, 2021 and also moved that Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Amarjit Singh Sandoa, Member, Aam Aadmi Party took part in the discussion on the Bill and spoke for 01 minute.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to vote of the House and carried.

The motion moved by the Minister for Education that "The Punjab Excise (Amendment) Bill, 2021 be passed", was put to the vote of the House and carried.

8. **The Punjab Infrastructure (Development and Regulation) Amendment Bill, 2021**

The Finance Minister urged to postpone The Punjab Infrastructure (Development and Regulation) Amendment Bill, 2021, the day after i.e. 10th March, 2021, which was carried.

9. **The Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021**

The Minister for Education introduced The Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

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|----|--|-----------|
| 1. | Smt. Sarvjit Kaur Manuke, Aam Aadmi Party | 01 minute |
| 2. | Sardar Harpal Singh Cheema, Leader of the Opposition | 01 minute |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 8 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to vote of the House and carried;

Class 17.3.2021
Superintendent
Punjab Vidhan Sabha
Chandigarh

The motion moved by the Minister for Education that "The Punjab Education (Posting of Teachers in Disadvantageous Area) Bill, 2021 be passed," was put to the vote of the House and carried.

The Hon'ble Deputy Speaker occupied the Chair of the House from 1.04 P.M. to 2.35 P.M.

The House, then adjourned till 10 A.M. on Wednesday the 10th March, 2021.

**CHANDIGARH:
THE 09th MARCH, 2021**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**

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Punjab Vidhan Sabha
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